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A. Mallick -Vrs- UOI

Admission Sl.No.10
O.A. No.264/12

Order dated 7th November, 2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

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Heard Mr. N. Lenak, Ld. Counsel appearing for the applicant and
Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways.
By filing a Memo Mr. Lenka prays for withdrawal of the O.A. Taking into
account the Memo filed by Ld. Counsel appearing for the applicant the O.A.
stands disposed of being withdrawn.


MEMBER(J)

K.B.